NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CA(CAA) 68 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: M/s Caparo Renewables Ltd.

SECTION OF THE COMPANIES ACT:230-232

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Puncet Singh Bindra & Mr. Dhanyashree Jadeja and Mr N.

Atul, Advocates for the Petitioner

ORDER

Reserved for orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)